

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1074
ANSWERED ON 26/07/2023

RENAMING OF SCHEMES

1074. SHRI NAKUL KAMAL NATH:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the names of the schemes of the Ministry which have been renamed by the Government after 2014;
and
- (b) the details of the Allocation of budget to these schemes after 2014?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

- (a) There are two schemes, under Department of Commerce (DoC), namely (i) Interest Subvention Scheme; (ii) Export Oriented Production, Export Development and Promotion of Spices and while has been renamed after 2014 to (i) Interest Equalisation Scheme in 2015-16; and (ii) Integrated Scheme for Export Promotion & Quality Improvement in Spices and Research and Development of Cardamom in 2017-18 respectively. No Schemes under the Department for Promotion of Industry and Internal Trade (DPIIT) has been renamed by the Government after 2014.
- (b) Details of allocation of budget to the two schemes after 2014 are as given below:

(Rs. in Crore)

Sl. No.	Name of Schemes	Financial Years									
		BE 2014-15	BE 2015-16	BE 2016-17	BE 2017-18	BE 2018-19	BE 2019-20	BE 2020-21	BE 2021-22	BE 2022-23	BE 2023-24
1	Interest Subvention Scheme	1625.00									
	Interest Equalisation Scheme		1625.00	1000.00	1100.00	2500.00	2910.00	2300.00	1900.00	2621.50	2932.00
2	Export Oriented Production, Export Development and Promotion of Spices	105.05	105.32	70.35							
	Integrated Scheme for Export Promotion & Quality Improvement in Spices & Research and Development of Cardamom				82.10	80.00	100.00	120.00	100.00	115.50	115.50
